

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:3510
ANSWERED ON:24.08.2011
KARANPURA COALFIELD DISPUTE
Lal Shri Kirodi

Will the Minister of COAL be pleased to state:

- (a) whether the dispute between the Ministry of Coal and Ministry of Power over Northern Karanpura Coalfield has been resolved;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL(SHRI PRATIK PRAKASHBAPU PATIL)

(a) to (c): The issue of Setting up of Super Thermal Power Plant (STPP) on the highly potential coal bearing area of the North Karanpura Coalfield in the State of Jharkhand by the National Thermal Power Corporation (NTPC) was discussed by Ministry of Coal, Ministry of Power, NTPC and Coal India Limited (CIL) but no agreement could be reached. The issue of re-location of the STPP has now been referred to Group of Ministers (GoM).